

DR. LAXMI NARAYAN PANDEYA (Mandsaur) : Mr. Speaker, Sir, on the Delhi to Bombay route there is a small distance section of Ajmer, Nasirabad, Nimuch and Mandsaur where due to continuous pressure of heavy traffic accidents often take place after Nasirabad. Therefore, it has become necessary to declare the route from Nasirabad to Mhow as national highway and there is a need to widen this road. There are several big industrial establishments, Divisional Headquarters of Army and CRPF, several textile mills and cement factories on this route. Due to the pressure of heavy traffic, this has become one of the busiest routes. Recently, a number of accidents took place near Chittor and Nimuch. While drawing the attention of the Hon. Minister of Surface-Transport towards this, I would like to request him that the part of this route, which has not yet been declared as national highway, should be declared as national highway and it should be widened immediately.

SHRI RATILAL VERMA (Dhanduka) : Mr. Speaker, Sir, we are talking much about education today but due to the present system of education students in Gujarat are facing difficulty in getting admission to Colleges. Thousands are in the que. The deaf persons desirous of seeking admission to primary training colleges have to go disappointed. Bribes are being taken from them and still they are not given admission and are cheated. As a result, a number of people are in distress there and preparations are being made to start an agitation in the State. I would like to

submit that today we talk much about education, but what kind of education it is, where we have to fight for getting admission. . . (*Interruptions*). In the end, I would like to request you to assure them that more colleges would be opened in Gujarat and proper arrangements in the regard would be made at the earliest possible.

SHRI MADAN LAL KHURANA (South Delhi) : Mr. Speaker, Sir, regarding the dacoity in the State Bank of Patiala Branch at Okhla Phase-I in Delhi yesterday, it is being said that it was the handiwork of terrorists. In this incident, five innocent persons were killed and Rs. 2 lakhs were looted. Day before yesterday in another incident, two feet of rail track was blown up by the terrorists at 11.15 p.m. near Patparganj in East Delhi. The Prayagraj Express had crossed the line only few minutes before the explosion and a major accident could have taken place there. Mr. Speaker, Sir, my submission is that these incidents one after another, in Delhi clearly show that the terrorists have established bases here, in Delhi. Several people in Delhi are providing protection to them. The Government has this information through CBI, but whenever any such incident takes place, nothing is done by the police except sounding a red-alert. I would like to give an example that near about four and a half years ago, an incident of bomb explosion had taken place here. More than fifty persons were killed in that incident. But till now, no case has been started against those terrorists. I cited this example only to impress upon you that action should

be taken against terrorism. This is creating a feeling of insecurity among the Delhiites.

I would request the Hon. Home Minister to give a statement in this regard as there is no Assembly or Metropolitan Council in Delhi and there is no forum where these matters could be raised. The Home Minister should also tell us the steps being taken by the Government to control the terrorist activities and to maintain law and order in Delhi and particularly in South Delhi where the situation is going from bad to worse. Secondly, I would like to suggest that he should discuss with the M.Ps of Delhi as to how the law and order situation in Delhi can be improved.

[English]

SHRI BASU DEB ACHARIA : It is a very serious matter Sir. It is not only one case; but there are a number of bank dacoity cases in Delhi within a few months. Yesterday it was in Okhla in South Delhi and it was a serious one. The law and order situation in Delhi is deteriorating gradually. So we demand that the Home Minister should make a statement. Five employees including the manager of that Bank of Patiala branch were killed by the militants. So, the Home Minister should make a statement today itself. This is a very serious situation which is happening in Delhi. A number of bank dacoities are taking place in Delhi. Therefore, I request the Home Minister to come and make a statement today itself.

[Translation]

SHRI MADAN LAL KHURANA : Mr. Speaker, Sir, you should issue directions on this issue. I would like to submit that it is a very serious matter. Since it is an issue pertaining to Delhi, we are anxious to know the forum where matters pertaining to Delhi should be discussed.

MR. SPEAKER : You have raised the matter and made your point. Now please resume your seat.

SHRI MADAN LAL KHURANA : Mr. Speaker, Sir, there is no Assembly or Metropolitan Council in Delhi, as such the Hon. Minister should at least make a statement here on this issue . . . (Interruptions).

SHRI RAM VILAS PASWAN (Rosera) : Mr. Speaker, Sir, I would also like to express my views on the law and order situation in Delhi. This matter was raised by me a few days back also wherein I had made a mention of the insecure atmosphere in which the Members of Parliament were functioning and the frequent incidents of bank robberies in Delhi. My colleague also referred to the extremist element. Delhi is the capital of India and as such, I understand that frequent occurrence of such incidents is a challenge to the law and order machinery. In this regard, we have given both Calling attention and Adjournment Motion. It is a very serious matter and therefore, I would request you to take this issue very seriously. The

Home Minister should make a statement on this issue and in the event of his declining to do so, this issue pertaining to the deteriorating law and order situation in Delhi must be discussed at least once in the form of a Motion such as Calling Attention or a motion under Rule 184 or 193.

SHRI GUMAN MAL LODHA (Pali) : Mr. Speaker, Sir, in a large area of Western Rajasthan, the 'Neelgaes' (a kind of big white-footed antelope) very frequently invade the farms and destroy the crops sown by the farmers. The Forest Department has not taken any action to overcome this menace. Owing to it, the farmers guard their fields throughout the night, but herds of 'Neelgaes' enter the fields and destroy the standing crops and the stacked crops. I, therefore, request you to set up a sanctuary for the 'Neelgaes' or else the Central Government should take necessary steps to provide relief to the farmers from this menace.

[*English*]

SHRI A. CHARLES (Trivandrum) : The Regional Passport Office in Cochin is almost paralysed or defunct. More than 5,000 applications for passport, which have completed all the formalities are pending for issue. The only reason for this is that out of seven lamination machines, six are out of order. So, they are not issuing the passport. Everyone knows the problem of unemployed youth. There are opportunities for several persons to go to the Gulf countries. They have received Visas; they have completed all the formalities; and except passport

everything is there. This is a very serious situation. People are very much frustrated.

Last year alone, 30,000 applications had been processed in that Office and that existing staff is not sufficient even for processing 10,000 applications. So, the existing staff is not adequate. More over, urgently the lamination machines have to be repaired. If my information is correct, it has got to be repaired only from Nasik because of their sensitive nature. Even a delay by one day means, several persons may lose appointment. So, the External Affairs Minister may look into and make arrangements for the immediate repair of those machines and issue of passport. Thank you.

SHRIMATI BASAVA RAJESWARI (Bellary) : Sir, I would like to raise the matter regarding bank robbery. Already several Hon. Members have spoken about it. I also would like to bring this to the notice of the Government. This is happening not only in Delhi, but throughout the country it is going on. Wherever rural banks are located, these robberies have become more often. There is no security in the bank and people are losing their confidence in the banking system.

So also, when passengers are travelling in the bus, these robberies are taking place and are being done by anti-social elements to cater to their needs and to further their activities. Therefore, the areas where such incidents are taking place should be located and proper arrangements should be